

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 06.04.2017

ORDER NO. 48 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 170/2016 and 46/2017 for CESTAT Mumbai** to the extent indicated below :-

On 07.04.2017 at 02:30 PM, Hon'ble Sh. M.V. Ravindran, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical) will hear following ROM Application and part-heard matter.

1. E/ROM/92202/2017 in A. No. E/601/2007
2. ST/86652/2013 Part Heard

By Order


(A.Mohan Kumar)
Registrar

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F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 06.04.2017

ORDER NO. 49 of 2017

Hon'ble President is pleased to order the following sitting commencing from **10.04.2017 to till further orders for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri D. N. Panda, Member (Judicial) and Hon'ble Shri C.J.Mathew, Member (Technical)	From 10.04.2017 onwards	Customs & Excise Division Bench matters.
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 10.04.2017 onwards	Service Tax Division Bench matters
Hon'ble Sh. M. V. Ravindran, Member (Judicial)	From 10.04.2017 to till further orders	Single Member Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order



(A.Mohan Kumar) 6/4/17
Registrar

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